

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.38 of 2013

Dated : 7th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Furnace Association of IndiaAppellant(s)

Versus

**Punjab State Electricity Regulatory Commission & Anr.
...Respondent(s)**

Counsel for the Appellant(s): Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Ruth Elwen

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

Post the matter for further hearing on **04.09.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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